

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
(SOUTH EAST DISTRICT), SAKET COURT COMPLEX, NEW DELHI
Order No.13.6...../2022

Dated- 23.12.2022

Pursuant to the transfer of a members of the Committee, and in partial modification of earlier order no. 113/2022 dated 7th September, 2022 on the subject, the following Committee for South East District is hereby reconstituted with immediate effect :-

Sub-Committee for assessing the quality of the Support Person in the Vulnerable Witness Deposition Complex.

- | | |
|---|-------------|
| 1) Sh. Pooran Chand
ASJ-01 (POCSO), South East | Chairperson |
| 2) Ms. Isha Singh,
Secretary, DLSA, South East | Member |
| 3) Sh. Satpal Panwar
ACP, DIU, (PS Badarpur) | Member |
| 4) Ms. Neelam Narang, Addl PP/RCC
Delhi Commission for Women | Member |


(Sanjay Garg-I)

Principal District & Sessions Judge,
South East District,
Saket Court Complex, New Delhi.

20882 - 20872

No.....VWDC/SED/SP/2022, New Delhi

Dated:- 23/12/2022

Copy forwarded to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge (Hqs), Tis Hazari Courts, Delhi.
3. The Officer-in-Charge ,VWDC, Saket Court Complex, New Delhi.
4. All the Concerned Officers.
5. The Nodal Officer, Website Saket Court Complex, New Delhi with request to upload the same on the website i.e. www.ecourts.gov.in/South & South East, Delhi.
6. The Public Relation Officer, Saket Court Complex, New Delhi.
7. For uploading on LAYERS.
8. For uploading on Centralized Website through LAYERS
9. PS attached to the undersigned


(Sanjay Garg-I)

Principal District & Sessions Judge
(South East District)
Saket Court Complex, New
Delhi.

